

सातवें अन्तर्राष्ट्रीय फिल्म समारोह के "प्रेस शो" हेतु प्लाजा सिनेमा का चयन

180. श्री हरगोविन्द बर्मा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सातवें अन्तर्राष्ट्रीय समारोह के प्रेस शो के स्थान के रूप में विज्ञान भवन की प्रगल्हा प्लाजा सिनेमा का चयन किया गया था;

(ख) यदि हाँ, तो इसके क्या कारण हैं; और

(ग) इस प्रयोजन के लिए प्लाजा सिनेमा को कितनी राशि प्रदा की गई ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शाहबाजी) : (क) और (ख) जी, नहीं। प्रेस शो के लिए विज्ञान भवन के अलावा प्लाजा सिनेमा को भी चुना गया था। क्योंकि विज्ञान भवन समारोह का सरकारी स्थान था जहाँ सुबह एक प्रेस शो के अलावा, सरकारी वर्ग की फिल्मों के दोपहर 3.30 बजे से प्राये तीन नियमित शो दिखाने होते थे, अतः वहाँ सभी प्रेस शो दिखाने सम्भव नहीं था। अतः प्रेस शो के लिए अतिरिक्त सिनेमाघर किराये पर लेना आवश्यक था। इस प्रयोजन के लिए प्लाजा को चुना गया था क्योंकि यह बीच में था और विज्ञान भवन के निकट था और मान्यताप्राप्त संवाददाता और समारोह के प्रतिनिधि वहाँ आसानी से पहुँच सकते थे।

(ग) 80,240.00 रुपए।

Proposal for modernisation of TISCO

181. SHRI VIJAY KUMAR N. PATIL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government have received from the Tata Steel Company a proposal for modernisation involving a capital cost of Rs. 18 crores;

(b) if so, important details of the proposal received by the Government and for how long it is pending;

(c) the decision taken by the Government in this regard;

(d) whether the proposal is kept pending because of the proposal for taking over of Tata Steel Company; and

(e) whether Government have taken a final decision regarding taking over of Tata's steel company?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) to (c). A scheme essentially for the modernisation of TISCO at a capital cost of Rs. 118 crores was received in November, 1978. The proposed scheme envisages:—

(i) Modernisation of 'F' Blast Furnace;

(ii) Installation of two oxygen steel making vessels (in place of two existing open Hearth Furnaces), one vacuum arc de-gassing unit and one continuous casting machine for casting billets;

(iii) Modification of primary Mills by provision of one pre-warming pit and one soaking pit;

(iv) Installation of Bar Forging Facilities.

Formal approval of Government for the various aspects of the scheme, to the extent required, has not been sought so far. This will be considered on receipt of application in this regard;

(d) Does not arise.

(e) No, Sir. The matter is still under consideration of Government.

Proposal to extend service period of Jawans

182. SHRI VIJAY KUMAR N. PATIL:

SHRI ARJUN SINGH BHADORIA:

Will the DEPUTY PRIME MINISTER and Minister of DEFENCE be pleased to state:

(a) whether Government are considering a proposal for extension of service period of Jawans;

(b) if so, furnish details of the proposal under consideration; and

(c) the decision taken in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). The period of colour service was enhanced some time back. There is no immediate proposal, as such, at this time for a further enhancement but the matter is kept under periodical review.

Effect of coal shortage on industries in Delhi

183. SHRI S. R. REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that a large number of industries in and around Delhi have been badly hit by the acute shortage of coal;

(b) whether similar reports have been received by Government from other States and if so, the names of such States; and

(c) if so, what practical steps have been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): (a) There were some distress calls in the recent past from industries in and around Delhi to rush coal supplies to avoid loss of production.

(b) Reports of shortages of coal have been received from Punjab, U. P., Rajasthan and Gujarat.

(c) The present level of pithead stocks which amounts to approximately 12.0 million tonnes is adequate to meet the demands of consumers. Close coordination is being maintained with the Railways for improvement in wagon supplies. Road movement is also allowed wherever necessary.

Approval of Indian Oil Corporation's plans to provide cooking gas to Consumers

184. SHRI S. R. REDDY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government have recently approved Indian Oil Corporation's plans which will provide cooking gas to 175 lakh consumers during the next four years;

(b) if so, the details regarding the plan and quota; State-wise; and

(c) whether Government propose to set up more refineries in the country after the completion of the Mathura Refineries?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Government have recently approved the proposal of the Indian Oil Corporation Ltd. which envisages the enrolment of 17.5 lakh new domestic customers for Liquefied Petroleum Gas (cooking gas) besides other commercial and industrial consumers.

(b) The proposals include expansion of the existing bottling capacity for LPG at Shakurbasti (Delhi) and Kanpur, setting up of new bottling plants in addition to the bottling plants at Mathura Refinery and procurement of about 26.3 lakhs cylinders and 17.91 lakhs pressure regulators. The details of new enrolment plans would be decided on a year to year basis.

(c) A study Group was appointed to examine the additional refining/secondary processing capacity to be set up/initiated during the sixth plan (1978-83) and for two subsequent years. The report of the said Study Group has been received and is under appraisal of the Government in consultation with working group on Petroleum set up by the Planning Commission.